

**Government of Jammu and Kashmir**  
**General Administration Department**  
Civil Secretariat, Jammu/Srinagar

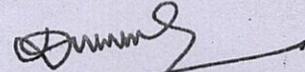
**Notification**

**Jammu, the 11<sup>th</sup> of November, 2020**

**S.O. 343-** In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor of the Union territory of Jammu and Kashmir is pleased to direct that in notification SRO 404 of 2018 dated 15.09.2018, the following proviso shall be deemed to have been omitted ab-initio:-

"Provided further that the procedure for selection for the posts for which selection process has already been initiated by the Empowered Committee(s) shall continue to be governed by the rules/orders in force on the date of issuance of this notification."

**By order of the Lieutenant Governor.**



(Manoj Kumar Dwivedi) IAS  
**Commissioner/Secretary to the Government**

No. GAD/Mtg/RB-IV/8/86 part-III

Dated:11.11.2020

Copy to the:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioners/Secretaries to Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Chairperson, J&K Special Tribunal.
10. Divisional Commissioner, Jammu/Kashmir.
11. Director General, J&K Institute of Management and Public Administration and Rural Development.
12. Director/Ex-officio Secretary to Government, Sher-i-Kashmir Institute of Medical Sciences, Srinagar.
13. All Deputy Commissioners.

14. Director Information, J&K.
15. All Heads of the Departments/Managing Directors/Secretary, Advisory Boards.
16. Secretary, J&K Public Service Commission/SSB/BoPEE.
17. Director Estates, J&K.
18. Private Secretary to the Lieutenant Governor.
19. Director, Archives, Archaeology and Museums, J&K.
20. Secretary, J&K Legislative Assembly, Jammu.
21. General Manager, Government Press, Jammu/Srinagar.
22. Private Secretary to the Chief Secretary.
23. Private Secretary to Advisor (F)/(B)/(BK) to the Lieutenant Governor.
24. Private Secretary to the Commissioner/Secretary to the Government, GAD.
25. In-charge website.